



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA
www.rbi.org.in

RBI/2012-13/551
IDMD.PCD. 12 /14.03.02/2012-13

June 26, 2013

To All Market Participants

Dear Sir/Madam,

Settlement of OTC transactions in Certificates of Deposit (CDs) and Commercial Papers (CPs)

Please refer to our [Notification IDMD.PCD.No. 20/14.01.02/2011-12 dated March 05, 2012](#) on the captioned subject.

2. The above directions have been reviewed and it has been decided that MCX-SX Clearing Corporation Limited is also an eligible entity for clearing and settlement of all OTC trades in CDs and CPs in addition to the NSCCL or ICCL.

Yours faithfully,

(K. K. Vohra)
Principal Chief General Manager